

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

28. M.A. 3776/2019

IN

C.P.(IB)-94(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2021**

NAME OF THE PARTIES: Innovative Technomics Private Limited

V/s

Phoenix Erectors Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms. Navin Arora, counsel appearing for the applicant is present through virtual hearing. None appeared for RP despite listing matter on today's board under the caption "for appearance of the petitioner/dismissal of the company petition." Counsel appearing for the Financial Creditor is directed to inform the RP to be remain present in person before this bench on the next date of hearing. List this matter on 28.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)